

ITEM NO.13

Court 9 (Video Conferencing)

SECTION XVI-A

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Transfer Petition(s)(Civil) No(s). 251/2018

M.B. RAMYA

Petitioner(s)

VERSUS

DAMARAPATI GIRI

Respondent(s)

(FOR ADMISSION and  
IA No. 109664/2018 - PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES  
IA No. 21874/2018 - STAY APPLICATION)

Date : 18-09-2020 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN  
[IN CHAMBER]

For Petitioner(s) Mr. P. Soma Sundaram, AOR

For Respondent(s) Mr. Gagan Gupta, AOR

UPON hearing the counsel the Court made the following  
O R D E R

Since Mediation has failed, the Transfer Petition is  
directed to be listed for hearing before the appropriate Bench.

(RAJNI MUKHI)  
COURT MASTER (SH)

(DIPTI KHURANA)  
COURT MASTER (NSH)